(To Published in the Gazette of India, part-II, sub-section (II) of section 3)

NO.E-11016/1/2010-Hindi
Government of India
Ministry of Corporate Affairs

New Delhi, Date ______ May ______, 2015

Notification

S.O....................... In pursuance of Sub-Rule (4) of Rule 10 of the Official Language (use for Official Purposes of the Union) Rules, 1976, the Central Government hereby notifies Competition Appellate Tribunal, under Ministry of Corporate Affairs, wherein more than 80% staff members have acquired working knowledge of Hindi.

(Suresh Pal)
Joint Secretary, Govt of India

To,
The Manager
Government of India
Mayapuri, Ring Road,
New Delhi.

Copy for Information to:-

1. All Ministries/Departments of Govt. of India.
2. Competition Appellate Tribunal, New Delhi.
3. All sections of the Ministry of Corporate Affairs.
4. All Attached/Subordinate offices of the Ministry of Corporate Affairs.

(Suresh Pal)
Joint Secretary, Govt of India